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**Central Administrative Tribunal , Lucknow Bench
Lucknow**

O.A. No. 241/2011

B. C. GhoseApplicant

Vs.

U.O.I. & OthersRespondents

29.7.11

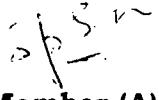
Hon'ble Shri S. P. Singh, Member (A)

Appl: Shri S. N. Singh Gaherwar

Resp: Shri Rajendra Singh.

Learned counsel for the applicant submits that his grievances have been met and in view of this, he wishes to withdraw the O.A. There is no objection from the other side.

The O.A. is dismissed as withdrawn.


Member (A)

Vidya

*OR
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dated 29-7-11
B.R.
c1-8-2011*